

## LOK SABHA DEBATES

LOK SABHA

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Wednesday, August 25, 2004/Bhadra 3, 1926 (Saka)

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The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

MR. SPEAKER: Hon. Members, please take your seats. There is a notice of motion to be moved by Shri Ghulam Nabi Azad.

### MOTION RE: SUSPENSION OF QUESTION HOUR

Title: Regarding suspension of the Question Hour in order to take up the consideration of the essential Government Business. (Motion adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD):  
Sir, with your permission, I beg to move :

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to take up the essential Government Business."

MR. SPEAKER: The question is:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to take up the essential Government Business."

*The motion was adopted.*

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*...(Interruptions)*

MR. SPEAKER: I would have liked to support you but cannot.

*...(Interruptions)*

SHRI GURUDAS DASGUPTA (PANSKURA): We are extremely distressed that the Budget is being passed without any discussion. *...(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): What for do we have this House? *â€¦! (Interruptions)*

MR. SPEAKER: Now, we will take up the next item – Papers to be laid on the Table. Shri Shivraj V. Patil.